

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No.321**

CAA-79/ND/2020

**IN THE MATTER OF:**

Oswal Exports (P) Limited and 2.SKA  
Holdings (P) Ltd (Earlier SKA Holdings Ltd)

.....**APPLICANT/PETITIONER**

**SECTION**

U/s 230-232

**Order delivered on 20.05.2022**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS  
MEMBER (JUDICIAL)**

**SHRI NARNEDER KUMAR BHOLA  
MEMBER (TECHNICAL)**


**PRESENT:**

For the Applicant :

For the Respondent : Hemlata Rawat Counsel for OL

**ORDER**

Due to paucity of time, the matter is adjourned to 08.7.2022 as per the directions of Hon'ble Members.

  
**(Madhu Narula)**  
**Court Officer**